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functioning of Delhi Police is greatly handicapped because of the non-availability of Government residential accommodation to the constables and the officers; and

(b) what are the broad details of Government plans to provide houses to the police force in Delhi?

THE MINISTER OF STATE IN THE DEPRATMENT OP INTERNAL SECURITY (SHRI ARUN NEHRU): (a) Yes.

(c) A sum of Rs. 20 crores has been approved by the Planning Commission under the Seventh Five Year Plan 1985—90. During the year 1985-86, a sum of Rs. 200 lakhs was approved for police housing. During 1985-86, Delhi Police has taken posession of 150 residential quarters and barrack accommodation for 160 men. During the current financial year 332 residential quarters are expected to be completed.

Smuggling out of Wildlife Products

1262. SHRI SALIM ALI:

SHRI KHUSWANT SINGH:

Will the PRIME MINISTER be pleased to state;

- (a) whether Government are aware that wildlife products are being smuggled out of the country on a very extensive scale;
- (b) whether fresh skins of endangered species like tigers, leopards and other wildcats and particularly of snakes of which the largest stocks are held in Calcutta, are being smuggled to the Gulf countries en-route to Europe and Japan;
- (c) whether Government propose to bring stringent measures against gross violations of the provisions of the Export Trade Control Order and the Convention of International Trade in Endangered Species of Flora and Fauna; and
- (d) whether Government also propose to consider entrusting investigation ®f such continuing widespread organised violation of the law threatening out country faunal heritage to the Central Bureau of Investigation?

MINISTER OF STATE IN THE MINISTRY OF THE ENVIRON-MENT ANO FORESTS (SHRI Z. R. ANSARI): (a) and (b) Over the last few years cases of smuggling of wildlife products, particularly snake skins, have been detected. There are, however, no reports fresh skins of the mentioned wildcat species being smuggled.

to Question

- (c) Yes, Sir.
- (d) This Ministry is collaborating with the Directorate of Revenue fc-teliigence for controlling smuggling of wildlife products out of the country.

त्रिपुरा, पश्चिमी बंगाल, बिहार, जम्मू ग्रीर काश्मीर इत्यादि में घुसपैठिए

1263. श्री श्रीष्ट्रवर्नी कुमारः श्री लाल गुरुण श्राह्याणीः

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) तिपुरा, पश्चिमी बंगाल, बिह.र, जम्मू और काश्मीर, पंजाब, राजस्थान और गुजरात में उन व्यक्तियों की संख्या कितनी है जो सीम पार से बुसपैठ करके आये हैं और उन्में से 1985 में राज्य-वार निकाल, गये व्यक्तियों की संख्या कितनी है;
- (ख) क्या सरकार स्वानीय लोगों को पहुनान पत्न जारी करने या भारत के सीमावर्ती जिलों पर, विदेशियों पर निगाह रखने के उद्देश्य से नागरिकों का एक राष्ट्रीय रजिस्टर रखने का विचार रखती है; और
- (ग) यदि हां, तो इस संबंध में क्या कार्यप्रणाली होगी ?

ग्रान्सरिक सुरक्षा विभाग में राज्य मंत्री (श्री ग्रहण नेहरू): (क) विपुरा, पं० बंगाल, जम्मू ग्रीर काश्मीर, पंजाब, राजस्थान तथा गुजरात में घुसपैठियों के बारे में ग्रांपित स्वता नीचे दी गई है। बांगलादेश के साथ बिहार की ग्रंतर्राष्ट्रीय सीमा नहीं है।